- Private sector participation should be encouraged in planning, development and management of water resources projects for diverse uses, wherever feasible.
- Both surface water and ground water should be regularly monitored for quality.
 Effluents should be treated to acceptable levels and standards before discharging them into natural streams. Minimum flow should be ensured in the perennial streams for maintaining ecology.
- Efficiency of utilization should be improved in all the diverse uses of water and conservation consciousness promoted through education, regulation, incentives and disincentives.
- There should be a Master Plan for flood control and management for each flood prone basin. In flood control and management, the strategy should be to reduce the intensity of floods.
- Land erosion by sea or river should be minimized by suitable cost-effective measures. Indiscriminate occupation of, and economic activity in coastal areas and flood plain zones should be regulated.
- Needs of drought-prone areas should be given priority in the planning of project for development of water resources. These areas should be made less vulnerable through various measures.
- The water sharing/distribution amongst the states should be guided by a national perspective with due regard to water resources availability and needs within the river basin.
- Training and research efforts should be intensified as an integral part of water resources development.

Projects for CWG

1325. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether all the projects including Road, Stadium and Flats of Commonwealth Games could be completed in time; and
- (b) the special strategy and modern technique being used to complete all these works in short period as it seems some projects have started just now?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) Yes, Sir. 17 competition venues, out of total of 18, have been completed, the remaining 01 venue is in an advanced stage of completion. The civic projects related to the Commonwealth Games, including flats at Commonwealth Games Village will also be completed in time for the Games. Recovery Plans were worked out and operationalized, wherever required. These *inter-alia*, included increase in the number of Supervisory Staff and Labour; increase in Working hours; deployment of additional machineries;

close monitoring and procurement of critical and special items to complete the work within the recovery schedules.

Enquiry into IPL controversy

1326. SHRI PRAKASH JAVADEKAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether enquiry of Government into the Indian Premier League (IPL) controversy has been completed;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons of delay?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) to (c) Indian Premier League (IPL) involves city teams managed by private entities. Ministry of Youth Affairs and Sports does not deal with IPL because the national team does not participate in the IPL tournaments. However, Ministry of Finance (Department of Revenue) has informed that Income Tax Department is conducting investigations to ascertain the source of investments, taxability of the income earned, taxability of the award of media rights and other violations of Direct Tax laws. The investigations are time consuming because the investments have been 'layered' through a number of intermediaries including foreign entitles. References have been made to the respective countries, where the entitles are located.

It has further been stated that the subject of Tax assessment/exemptions and other related matters concerning IPL is under examination by the Standing Committee on Finance.

Delayed irrigation projects

1327. SHRI PRAKASH JAVADEKAR: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the number of irrigation projects that have been delayed beyond three years;
- (b) the reasons and the details thereof; and
- (c) Governments reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Irrigation is a State subject and planning, funding, execution and priority of execution and completion of irrigation projects is within the purview of the respective State Governments. However, under Accelerated Irrigation Benefits Programme (AIBP) under which, the Union Government provides financial assistance to the State Governments for expeditious completion of ongoing irrigation projects, so far 281 major/medium projects have been funded. As per guidelines of the AIBP, the time period for completion of major/medium projects is a maximum of 4 years excluding year of inclusion of the project in the AIBP. There are